

(b) the number of such nuclear power stations proposed to be set up all over the country in the next two decades;

(c) the amount planned to be spent in setting up the proposed power stations; and

(d) whether by the year 2000 India will be able to go in for self-sufficiency in nuclear power generation programme to solve the energy needs of the country's growing population ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. India is the only country setting up atomic power generating units with a gross rated capacity of 235 Megawatt.

(b) 12 units of 235 MWe each beyond Kakrapar 1 & 2 are proposed to be set up in the next 15 years

(c) A station consisting of two units of 235 MWe each is estimated to cost about Rs. 609 crores. At 1984-price level, an amount of approximately Rs. 4,000 crores will be required to be spent in setting up these stations.

(d) Capabilities for pursuing a self-reliant and self-sufficient nuclear power programme have already been established within the country.

[*Translation*]

Promotional Avenues for I.P.S. Officers

2397. **PROF. NIRMALA KUMARI SHAKTAWAT :** Will the **PRIME MINISTER** be pleased to state :

(a) whether it is a fact that because of disparity in pay scales and facilities attached to IAS and IPS cadres, high ranking candidates do not opt for IPS;

(b) whether it is also a fact that IPS carries less promotional opportunities and higher risks; and

(c) the action being taken by the Fourth Pay Commission to make IPS cadre more attractive ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :

(a) to (c). The general pattern is that the candidates appearing for the Civil Services Examination indicate preferences for various Services like IPS, IAS, IPS and Central Services, Group 'A'. The order of preference for various Services indicated by candidates depends upon each individual candidate's attitude and also his perception of facilities/challenges/prospects in different Services. The pay scales, promotion prospects, etc. in different Services vary depending upon the functional role different Services have to play and the duties and responsibilities attached to different Services. The Third Pay Commission had recommended different pay structures for the IAS and the IPS. However, all matters relating to pay structure, promotion prospects, etc. of Central Government employees, including those belonging to All India Services like IAS and IPS, are currently under the consideration of the Fourth Pay Commission.

[*English*]

Loan for Construction of Five Star Hotels

2398. **SHRI THAMPAN THOMAS :** Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state :

(a) whether Government have decided not to invest in or advance loans to any Five Star Hotels;

(b) whether the loans advanced to several Five Star Hotels—old and those which promised to open during the Asiad 1982 have been recovered;

(c) if not, whether any action has been taken against the defaulting hotels;

(d) the amount of loan/advances given to five star hotels/companies which promised to construct during Asiad 82, separately company-wise; and

(e) whether further advances were given at the time of non-aligned meeting and CHOGAM ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) In the Seventh Plan, public sector investment will focus on development of support infrastructure, whereas the private sector will need to be encouraged for development of hotel accommodation.

(b) and (c). Repayment of loans advanced to Five-Star hotels before or at the time of Asiad 1982 is governed by the repayment schedules. In some cases, payments are due on account of interest and/or principal. Recoveries are being effected by the financial institutions.

(d) The amount of loans/advances sanctioned to Asiad hotel projects by IFCI was Rs. 15.60 crores. However, the actual amount disbursed till December, 84 was Rs. 13.66 crores.

(e) No, Sir.

Licensing of Saw Mills

2399. SHRI DIGVIJAY SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the number and location of saw mills is a very important factor in preserving forests;

(b) whether with conversion of forest lands to non-forest use, it is proposed to seek the sanction of the Union Government before licensing saw mills;

(c) whether this has been proposed in the amendments to the forest conservation laws; and

(d) if not, the reason therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) Licencing of saw mills does not require Union Government approval. However, wherever it is intended to use forest lands for non-forest purposes, prior approval of the Union Government is necessary under the provisions of the Forest (Conservation) Act, 1980.

(c) and (d). Do not arise.

Killing of a Youngman during Election Campaign at Port Blair

2400 SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a murder case has been registered against a CRP Jawan for killing a youngman during election campaign at Port Blair, A and N Islands, during December 1984 and the Administration has sought permission from the Government of India to take him into custody; if so, what action Government have taken in the matter; and

(b) what action has been taken against the CRP Commandant at Port Blair who wanted to suppress the whole matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) Yes Sir. The Andaman & Nicobar Administration have been advised that the case registered against the Constable may be investigated expeditiously and the Ministry of Home Affairs informed if *prima-facie* case is established.

(b) It is not correct to say that CRPF Commandant at Port Blair wanted to suppress the whole matter. Therefore, the question of taking action against him does not arise.

[Translation]

Funds Given to Voluntary Organisations for Upliftment of SCs/STs.

2401 SHRI K D. SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the State-wise names of organisations in the country which are given money for the upliftments of Scheduled Castes and Scheduled Tribes;

(b) whether any memorandum has been received against such voluntary organisations; and

(c) if so, details thereof, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Under the Central Scheme of Aid to Voluntary Organisations the Ministry of Home